

C. A. T. Bench, JAIPUR

Date of Order

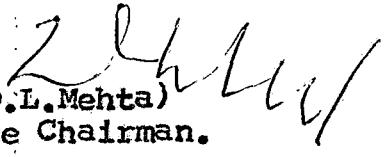
Orders MP No. 124 /93

18.3.93

None present for the applicant/petitioner.

M.P. for amendment of the O.A. has been allowed. The amended O.A. may be filed within 2 weeks. The amended O.A. may be listed for admission on 16.4.1993.


(B.N. Dhoundiyal)
Member (A)


(D.L. Mehta)
Vice Chairman.

Copy sent to the app.
On v/s 2333

Date 2-4-93


30/3/93